

Fire, Marine and Miscellaneous are given below:—

	(In lakhs of rupees)			
	Fire	Marine	Miscellaneous	Total
Gross direct premium income	310	265	638	1,213
Net premium income	426	250	622	1,298

NOTE: The figures of the Life Insurance Corporation of India relate to the financial year ending 31st March, 1966 while those for the other two insurers relate to the calendar year 1965.

Overdraft by States

1089. Shri Seshiyan: Will the Minister of Finance be pleased to state the position of overall overdrafts drawn from the Reserve Bank of India by the various States as on the 1st March, 1967 and as on date?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): In view of the banker-constituent relationship between the Reserve Bank and the States, details of the transactions between them cannot be divulged.

Aid given to States

1100. Shri Seshiyan: Will the Minister of Finance be pleased to state:

(a) the State-wise data of the aid given by Government to cover the States' overdrafts on the Reserve Bank of India during the three Plan periods and 1966-67; and

(b) whether any of these amounts were recovered or became recoverable later?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) and (b). The assistance given to the States during the Third Plan period in 1966-67 for clearing their

overdrafts from the Reserve Bank was as follows:—

	(In crores of Rupees)	
	Assistance given during Third 1966-67 Plan	
Andhra Pradesh	55.25	70.05
Assam	49.50	8.70
Bihar	20.00	1.95
Kerala	43.22	..
Madras	8.00	..
Madhya Pradesh	23.50	12.25
Mysore	11.00	15.65
Orissa	16.50	12.70
Punjab	4.00	..
Rajasthan	53.75	27.95
West Bengal	1.00	..
	285.72	149.25

2. Of the assistance given during the Third Plan period, Rs. 218 crores approximately were recovered upto last year along with Rs. 41.25 crores out of assistance given in 1966-67.

3. Information in respect of the First and Second Plan periods is being collected.

Lathyrus Sativa

1101. Shri Baburao Patel: Will the Minister of Health and Family Planning be pleased to state:

(a) whether Government are aware of the afflictions caused by masoor day (Lathyrus Sativa) in the country; and

(b) the number of causes of paralysis that have been reported from States where masoor day is grown?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) The Hindi equivalent for "Lathyrus Sativus" is Kesari or Khisari Dal and NOT Masoor Dal. Excessive consumption of Kesari dal leads to lathyrism,

i.e., spastic paralysis of the lower limbs.

(b) The information is being collected and will be laid on the Table of the Sabha in due course.

B.C.G. Vaccination

1192. Shri Baburao Palel: Will the Minister of Health and Family Planning be pleased to state:

(a) the total number of B.C.G. Vaccinations done in the country so far, year-wise;

(b) the number of persons who suffered from the after-effects of B.C.G. vaccine;

(c) the nature of after or side effects of the B.C.G. vaccine;

(d) the number of deaths caused by B.C.G. so far;

(e) the reasons therefor; and

(f) the steps taken by Government to counteract the after-effects of B.C.G.?

The Minister of Health and Family Planning (Mr. S. Chandrasekhar): (a) The required information is given in the attached statement.

(a) and (c). No major complications have been reported. Only in 2 to 3 per cent cases, complaints were made about delay in the healing of the ulcer at the vaccination site, keloid formation, larger ulcers than expected and enlargement of glands in the area of drainage. These after effects disappeared subsequently.

(d) None.

(e) Does not arise.

(f) No special measures are necessary. Proper supervision to ensure production of potent vaccine and good

technique of vaccination are insisted upon.

STATEMENT

B.C.G. Vaccinations performed year-wise since 1949 to April, 1967.

Year	B.C.G. Vaccination (In Lakhs)
1949	1.76
1950	6.35
1951	11.77
1952	21.46
1953	38.57
1954	65.55
1955	80.43
1956	63.90
1957	62.56
1958	70.07
1959	66.25
1960	69.07
1961	68.68
1962	60.97
1963	63.35
1964	62.61
1965	73.71
1966	95.41
1967 (January to April)	26.86*

1009-32

*Figures for January to April, 1967 are provisional.

Loan to Co-operative Spinning Mills

1193. Shri G. C. Dixit: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Industrial Finance Corporation of India has expressed its inability to give block capital loan to Co-operative Spinning Mills;

(b) if so, the reasons therefor;

(c) whether Government propose to assist the Industrial Finance Corporation of India with a view to enable it to provide block capital loans to Co-operative Spinning Mills, which were licensed in 1964 and 1965 and which have commenced implementation of their projects in anticipation of sanction of loans by the Corporation; and

(d) the other steps proposed to be taken to assist the development of co-operative spinning mills?

The Deputy Prime Minister and Minister of Finance, (Shri Morarji Desai): (a) to (c). The Industrial Fin-